

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1731
ANSWERED ON:22.08.2012
PENSION TO U.P. GRAMIN BANK STAFF
Patel Shri Bal Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any representation from U.P. Gramin Bank Staff Association for pension;
- (b) if so, the details thereof;
- (c) whether the Government is considering the demand of the association;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a),(b),(c),(d) and (e) :- UP Gramin Bank Staff Association in their representation has inter-alia made a demand for grant of pension. The retirement benefits of the employees and officers of Regional Rural Banks(RRBs), including those functioning in Uttar Pradesh, are governed by the Employees Provident Fund and Miscellaneous Provisions Act, 1952 and the Employees Pension Scheme, 1995 framed thereunder. The demand for pension needs to be examined keeping the likely financial liability and the financial position of the RRBs in consideration,